

(Rs. Crores)

Sector	Annual Phasing			Total
	1993-94 & 1994-95	1995-96	1996-97	
(i) Water Supply	36.30	36.30	48.40	121.00
(ii) Drainage & Sanitation	24.30	24.30	32.40	81.00
(iii) Solid Waste Management	3.30	3.30	4.40	11.00
(iv) Traffic & Transportation	32.40	32.40	43.20	108.00
(v) Bustee Improvement	3.30	3.30	4.40	11.00
(vi) Housing & New Area Development	51.00	51.00	68.00	170.00
(vii) Commercial Development	29.70	29.70	39.60	99.00
(viii) Environmental Improvement & Restoration	2.10	2.10	2.80	7.00
Total	182.40	182.40	243.20	608.00

**Fluoride affected villages in
Andhra Pradesh**

3218. SHRI SOBHANADREES-
WARA RAO VADDE: Will the PRIME
MINISTER be pleased to state:

(a) whether the Government of
Andhra Pradesh has forwarded proposals
to provide safe drinking water to Fluoride
affected villages in Andhra Pradesh;

(b) if so, the details thereof; and

(c) the action taken by the Union
Government in this regard?

(DEPARTMENT OF RURAL DEVELOP-
MENT) (SHRI UTTAMBHAI HARJIBHAI
PATEL): (a) Yes, Sir.

(b) and (c). Under the sub-Mission
of Rajiv Gandhi National Drinking Water
Mission on control of fluorosis, a project
to cover 97 villages in Rangareddy District
at an estimated cost of Rs. 377.60 lakh
has been sanctioned.

The following four projects have
also been received from Govt. of Andhra
Pradesh recently, and are under technical
scrutiny:—

THE MINISTER OF STATE IN THE
MINISTRY OF RURAL DEVELOPMENT

1. Integrated Fluorosis control
project in Ananthapur Distt to

cover 1470 villages at an estimated cost of Rs. 2821.473 lakhs.

2. Project for providing safe drinking water to villages affected with excess fluoride in Karimnagar Parliamentary Constituency in Karimnagar District to cover 82 villages at an estimated cost of Rs. 1006.70 lakhs.
3. Project for providing safe drinking water supply to villages affected with excess fluoride in Hanumakonda Assembly Constituency area of Warangal District to cover 24 villages at an estimated cost of Rs. 790.00 lakhs.
4. Project for providing safe drinking water to villages affected with excess fluoride in Vinukonda Assmbley Constituency area of Guntur District to cover 52 villages at an estimated cost of Rs. 480.00 lakhs.

Orders to Sick Public Sector Undertakings

3219. SHRI BASUDEB ACHARIA:

Will the PRIME MINISTER be pleased to state:

(a) whether many Public Sector Undertakings are reluctant to place orders on these Undertakings which have been referred to BIFR;

(b) if so, the facts thereof;

(c) whether this phenomenon is compounding the problems of sick

undertakings which are under BIFR making their revival process more difficult;

(d) if so, the details thereof; and

(e) the steps taken to protect the interest of these sick undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) Placing of orders by one public sector on another depends on the capacity of the public sector enterprise to supply products of required specifications, of specific standards and quality, adherence to the delivery schedules at competitive rates etc. Whether the supplying enterprise has been referred to BIFR or not does not play the key role in the decision to place the orders by one on another.

(b) to (e). Do not arise

Union Carbide Company

3220. SHRIMATI MALINI BHATTACHARYA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government are aware that the Union Carbide Company in Bhopal is seeking to dismantle its machinery;

(b) whether this is being done with the prior permission of the Government;

(c) whether C.B.I. is still in charge of the Union Carbide Company factory